

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: _____

Applicant (S)

Respondent (S)

Advocate for Applicant (S)

Advocate for Respondent (S)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

05.01.2010

OA No. 559/2009 with MA 01/2009

Applicant present in person.

Applicant submits that he wants to withdraw this OA as well MA with liberty reserved to him to file fresh OA for the same cause of action.

In view of what has been stated above, the applicant is permitted to withdraw this OA with liberty reserved to him to file fresh OA for the same cause of action.

The OA as well as MA shall stand disposed of accordingly.

(B.L. KHATRI)
MEMBER(A)

(M.L. CHAUHAN)
MEMBER (J)

AHQ

copy given to
No. 5
6/1/2010

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